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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.01.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/ 16, TP 108/17	For report of IRP	Sec 433 of CA 1956	Encarta Pharma Pvt .Ltd	Ramachandra D Chrudhaw IRP	Vikram Hospitals Pvt.Ltd	Madhusudhan T.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	CHITRA S 9632150934	Respondent. REPRESENTATION TO WHOM	CHITRA S SIGNATURE
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ADVOCATE FOR PETITIONER/s :

Anil Kumar. H
Advocate for
IRP



ADVOCATE FOR RESPONDENT/s :

CHITRA.

ORDER

Heard Shri H. Anil Kumar, learned Counsel for the IRP, and Ms. S. Chitra, learned Counsel for the Respondent. Post the case on 04.02.2019.



Member (T)

Krishna




Member (J)